

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1804  
ANSWERED ON:01.12.2009  
ILLEGAL TRADING IN FAKE GOODS  
Joshi Shri Pralhad Venkatesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether several cases of illegal trade in fake goods have been reported in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to constitute any task force to deal with such cases; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. Neither the National Crime Records Bureau (NCRB) nor the Ministry of Consumer Affairs, Food & Public Distribution, Department of Consumer Affairs maintain such information.

(b): Does not arise.

(c): No, Madam.

(d): Does not arise.